

(8)

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

21.9.2010

OA 420/2010

None present for the applicant.

Let the matter be listed on 12.10.2010.


(M.L.CHAUHAN)
MEMBER (J)

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12.10.2010

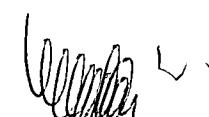
OA No. 420/2010

Mr. P.N. Jatti, Counsel for applicant.

Heard learned counsel for the applicant.

Learned counsel for the applicant submits that he wants to withdraw this OA with liberty reserved to him to file substantive OA for the same cause of action. The ^{application} ~~OA~~ is permitted to withdraw this OA in the aforesaid terms.

Accordingly, the OA is disposed of as having been withdrawn.


(M.L. CHAUHAN)
MEMBER (J)

AHQ

copy given vide

No. 923

14/10/10